

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 273 OF 2015 &
IA NO. 441 OF 2015

Dated : 8th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Distribution Company Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Yadav for R-2

Ms. Sanjna Dua
for Ms. Suparna Srivastava for R-3

Ms. Srishti Rai for R-4

ORDER

The learned senior counsel, Sh. C.S. Vaidyanathan, appearing for the Appellant, submitted that due to pendency of insolvency proceedings, being C.A. No. (IB)-202(PB)/2017, on the file of the Principal Bench of the National Company Law Tribunal, New Delhi, this matter may kindly be taken up for consideration during the second week of March, 2018.

Submission made by the learned senior counsel, Mr. C.S. Vaidyanathan, appearing for the Appellant, as stated above, place on record.

Post this matter for hearing on **12.03.2018**, as agreed by the learned counsel for the parties.

(S.D. Dubey)
Technical Member
tpd/vt

(Justice N.K. Patil)
Judicial Member